

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Deepak Mahandra S/o Sh. Mahender Kumar (E.C.-12306801)	Ahlmad/JA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court) (NW), Rohini Courts, Delhi	JA in Administration Branch-I & II (NW), Rohini Courts, Delhi. (Also directed to look after the work of Election Committee in addition to the duties already assigned to him).
2	Sh. Amit Kumar S/o Sh. Yudhveer Singh (E.C.-99520394)	JA in Administration Branch-I&II (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Kanika Jain, Ld. MM (Mahila Court) (NW), Rohini Courts, Delhi

Notes:- Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI


No.F2(2)/Admn.I&II(NW)/RC/2023/

30408-429

Date 14/09/2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.


13/9/23
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI